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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose   | Section       | Name of the Parties M/s. / Mr.                                 |
|----------------------|----------|-----------|---------------|--|
| CP(IB)No. 39/BB/17   | -        | Admission | Rule-6 of I&B | Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| 1       | DHIYA SADANANDAN<br>9844270900   | Petitioner             | Dhiya S.  |
| 2.      | ANKITA G-D<br>8197954651         | RESPONDENT             |           |

Counsel for petitioner is present. M/s. Shiva & Co. have filed vakalat for respondent along with extract of Board meeting.

For filing objections, list it on 14.08.2017.

  
MEMBER (J)

  
MEMBER (T)